

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:133

ANSWERED ON:22.02.2013

DEVELOPMENT OF RURAL TOURISM

Baitha Shri Kameshwar ;Patel Shri Devji;Sainuji Shri Kowase Marotrao;Shivanagouda Shri Shivaramagouda

Will the Minister of TOURISM be pleased to state:

- (a) the objectives of Rural Tourism Scheme being implemented by the Government along with the criteria adopted for providing Central Financial Assistance (CFA) thereunder for development of rural sites;
- (b) the details of projects focusing on rural tourism sanctioned out of proposals received along with the funds sanctioned and released thereunder during each of the last three years and the current year, State/UT-wise;
- (c) the details of funds utilisation under the sanctioned projects along with the status of completed projects, State/UT-wise;
- (d) whether the Government also proposes to develop remote and small/medium towns as tourists attraction sites;and
- (e) if so, the details thereof and steps taken/being taken in this regard?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (DR. K. CHIRANJEEVI)

(a) Ministry of Tourism is implementing its Rural Tourism Scheme with the main objective of showcasing rural life, art, culture and heritage in villages which have core competence in art & craft, handloom, textiles, natural environment etc. Central Financial Assistance (CFA) under the scheme is sanctioned to State Governments/Union Territory Administrations on the basis of proposals received from them, subject to adherence to scheme guidelines, availability of funds and inter -se priority.

(b) & (c) The state-wise details of the amount sanctioned and released to the State Governments/Union Territory (UT) Administrations for rural tourism projects during each of the last three years and current year and funds utilized by the State Govts/UT Administrations are given in Annexure.

(d) & (e) The Rural Tourism Scheme is aimed at development of tourism in rural areas only. However, under its scheme of Product/Infrastructure Development of Destinations and Circuits (PIDDC), Ministry of Tourism sanctioned tourism projects to States in all parts of the country including remote and small/medium towns. The number of projects and the amount sanctioned to State Governments/UTs under the Scheme of PIDDC during 2009-10 to 2012-13 are as under:

Year Projects sanctioned

Number Amt. sanctioned
(Rs. in crore)

2009-10 247 671

2010-11 228 774.4

2011-12 223 927.7

21012-13 105 519.3
(upto 31.12.12)